National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 95/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: Yantag Harvest Energy Put Ltd vs. Bherat Pumps SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of ISB code of 2016 companies act/1 & B CODE: 9 of ISB code of 2016

SI. NO.

Designation

Representation

C.P. No. (IB) 95/ALD/2017

Parties are represented by their respective counsels. Arguments of both counsels are heard. Parties are at liberty to submit their written submission, if any, including judicial citation and to exchange the same with each other. Such written submission to be filed within a week. The order is reserved.

Date: 28/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)